GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UN-STARRED QUESTION NO.2652 TO BE ANSWERED ON 17/03/2017

NATIONAL ECCE POLICY

2652. SHRIMATI REKHA VERMA SHRI GAJENDRA SINGH SHEKHAWAT SHRI ARVIN SAWANT SHRI KRUPAL BALAJI TUMANE

Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the aims and salient features of National Early Childhood Care and Education (ECCE) policy;
- (b) whether the Government has provided funds for implementing the policy and if so, the details thereof indicating the funds allocated/released and utilised and number of children covered/benefited thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the performance of the States/UTs in implementing the policy and the achievements made during the period, State/UT-wise;
- (d) whether all the States/UTs have prepared a syllabus and activity bank under the policy and if so, the compliance status thereof, State/UT-wise;
- (e) whether the aims of the scheme have since been achieved and if so, the details thereof; and
- (f) whether the Government proposes to review the policy and if so, the details thereof along with the further measures taken for its effective implementation and to achieve holistic development and active learning capacity of children thereunder?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) The aim of the National Early Childhood Care and Education (ECCE) policy is to achieve holistic development and active learning capacity of all children below 6 years of age by promoting free, universal, inclusive, equitable, joyful and contextualised opportunities for laying foundation and attaining full potential. The salient features/ key areas of the Policy are as below:
 - i. Access with equity and inclusion in programmes and interventions across service providers;
 - ii. Improving quality, Strengthening Capacity, Monitoring and Supervision
 - iii. Research and Documentation

- iv. Advocacy and awareness generation
- v. Convergence and Coordination among policies and programmes
- vi. Institutional and Implementation Arrangements
- vii. Partnerships, Periodic Review and Increased investment towards ECCE
- (b) The Government provides funds under ICDS Scheme for implementation of ECCE as per the approved cost sharing between Centre and States/UTs. State/UT-wise details of number of children covered/benefited and funds expended during last three years and funds released during current year are at **ANNEXURE-I**.
- (c) & (d) Under the National ECCE Policy the States/UTs are required to introduce Annual Contextualized Curriculum along with Pre-School Education (PSE) kit by aligning to the curriculum, activity books and celebrate ECCE day on monthly basis. State/UT-wise status of implementation of National ECCE Policy based on above indicators is at **ANNEXURE-II**.
- (e) The aims of the Policy/ scheme with reference to several success indicators including 'Quality Standards for ECCE' for building and infrastructure, pupil-teacher interaction, learning experiences planned for children, health, nutrition, personal care and routine, assessment and outcome measures and trained staff have been fulfilled to a large extent.
- (f) No, Madam.

Statement Referred in Reply to part (c) & (b) of Lok Sabha Un-Starred Q.No. 2652 for 17.03.2017 asked by Shrimati Rekha Verma & others regarding National ECCE Policy

S. No.	Name of State/UT	2013-14		2014-15		2015-16		2016-17	
		Funds Expended (Rs. In Lakhs)	No. of Beneficiaries	Funds Expended (Rs. In Lakhs)	No. of Beneficiaries	Funds Expended (Rs. In Lakhs)	No. of Beneficiaries	Funds Released (As on 28/02/2017) (Rs. In Lakhs)	No. of Beneficiaries (As on 31.12.2016)
1.	Andhra Pradesh	3817.43	1737383	1178.57	941753	0.00	952957	1565.55	918030
2.	Telangana		1/3/383	1010.39	639138	0.00	320435	1009.59	532878
3.	Arunachal Pradesh	0.00	112416	325.51	113011	*	113933	180.84	113933
4.	Assam	1779.49	1801441	1783.21	1801441	1783.22	1801441	1783.22	1801441
5.	Bihar	0.00	2388496	0.00	2416088	1181.03	2331123	2668.71	2331123
6.	Chhattisgarh	1347.47	880233	1411.11	880233	223.5	880233	1403.59	1076149
7.	Goa	0.00	20462	32.22	20917	1.91	21226	37.59	20505
8.	Gujarat	960.54	1403268	385.64	1580094	1131.63	1505347	1756.56	1381015
9.	Haryana	0.00	374820	0.00	398895	0.00	353511	771.18	308757
10.	Himachal Pradesh	0.00	153417	746.22	149861	*	139275	559.62	134517
11.	Jammu & Kashmir	0.00	297751	415.23	300126	*	300126	869.82	300126
12.	Jharkhand	852.7	1244046	899.51	1247550	530.14	1234533	1114.71	1234533
13.	Karnataka	618.59	1715764	182.45	1760253	*	1760253	1885.59	1760253
14.	Kerala	0.00	442419	1730.42	444283	*	442838	991.53	342843
15.	Madhya Pradesh	986.47	3199102	2094.65	3029398	3074.39	3104200	2585.49	2904788
16.	Maharashtra	694.83	2991230	974.75	2822502	329.65	2823063	3082.94	2722575
17.	Manipur	0.00	179522	289.68	179522	*	179522	322.02	179522
18.	Meghalaya	85.34	180042	122.55	187563	0.00	205476	157.89	218520
19.	Mizoram	0.00	821049	67.32	934907	67.32	872588	67.32	872588
20.	Nagaland	182.55	139689	93.29	140325	103.65	146396	103.65	144525
21.	Odisha	276.88	1531740	1489.46	1535738	108.08	1549474	1985.94	1549474
22.	Punjab	508.21	434586	154.2	391036	0.00	376458	781.38	338369
23.	Rajasthan	0.00	1100255	0.00	1088980	0.00	968244	1740.06	976566
24.	Sikkim	0.00	12072	0.00	11671	*	11487	38.73	11487
25.	Tamil Nadu	1403.16	1104148	1559.07	1108348	935.43	1019285	1559.07	1104546
26.	Tripura	297.32	155565	270.52	152204	0.00	152204	297.33	152204
27.	Uttar Pradesh	536.27	8718333	4071.45	8309581	3115.30	7681641	5307.12	6935504
28.	Uttrakhand	0.00	247999	0.00	230615	0.00	217971	511.5	199094
29.	West Bengal	57.11	3319384	1849.58	3325069	*	3256562	3442.89	3244627
30.	A & N Islands	2.34	4413	18.53	3882	*	3973	21.15	2885
31.	Chandigarh	14.99	18184	14.99	29285	14.66	29052	15	27492
32.	Delhi	87.07	326612	0	351177	*	262732	326.91	262732
33.	Dadra & N Haveli	0.00	9636	0.00	10621	0.00	10107	8.04	10165
34.	Daman & Diu	0.00	1819	2.8	2643	1.19	2643	3.06	2643
35.	Lakshadweep	0.00	2292	0.00	2292	0.00	2292	3.06	2292
36.	Puducherry	23.64	1398	22.42	2994	0.00	2285	25.65	1260
	All India	14532.32	37070986	23195.74	36543996	12601.10	35034886	38984.30	34119961

* Final Statement of Expenditure still awaited from States/UTs

Statement Referred in Reply to part (b) of Lok Sabha Un-Starred Q.No. 2652 for 17.03.2017 asked by Shrimati Rekha Verma & others regarding National ECCE Policy

State/UT –wise status of implementation of National ECCE Policy

S. No.	States/ UTs	Annual Contextualized	Supply of activity books	PSE kit	ECCE Day
1	ANDHRA PRADESH	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
2	BIHAR	UNDER PROCESS	UNDER PREPARATION	PROVIDING	CELEBRATING
3	CHHATTISGARH	ADOPTED	UNDER PREPARATION	PROVIDING	NR
4	GOA	ADOPTED	UNDER PREPARATION	PROVIDING NOT	CELEBRATING
5	GUJRAT	UNDER PROCESS	UNDER PREPARATION	PROVIDED	CELEBRATING
6	HARYANA	NR	NR	NR	NR
7	HIMACHAL PRADESH	UNDER PRINTING	SUPPLIED	PROVIDING	CELEBRATING
8	JAMMU & KASHMIR	NR	NR	NR	NR
9	JHARKHAND	UNDER PILOTING	SUPPLIED	PROVIDING	CELEBRATING
10	KARNATAKA	ADOPTED	UNDER PREPARATION	PROVIDING	CELEBRATING
11	KERALA	NR	UNDER PREPARATION	PROVIDING	CELEBRATING
12	MADHYA PRADESH	UNDER PILOTING	SUPPLIED	PROVIDING	CELEBRATING
13	MAHARASHTRA	ADOPTED	INITATED	PROVIDING	NR
14	ODISHA	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
15	PUNJAB	ADOPTED	UNDER PREPARATION	UNDER PROCESS	CELEBRATING
16	RAJASTHAN	ADOPTED	INITATED	PROVIDING	CELEBRATING
17	TAMIL NADU	ADOPTED	UNDER PRINTING	PROVIDING	CELEBRATING
18	UTTRAKHAND	ADOPTED	UNDER PREPARATION	NR	CELEBRATING
19	UTTAR PRADESH	NR	NR	NR	NR
20	WEST BENGAL	ADOPTED	UNDER PREPARATION	UNDER PROCESS	CELEBRATING
21	DELHI	UNDER PRINTING	UNDER PRINTING	UNDER PROCESS	CELEBRATING
22	PUDUCHERRY	UNDER PROCESS	INITATED	PROVIDING	CELEBRATING
23	ANDAMAN & NICOBAR	ADOPTED	INITATED	NOT PROVIDED	CELEBRATING
24	CHANDIGARH	UNDER PROCESS	SUPPLIED	PROVIDING	CELEBRATING
25	D. & NAGAR HAVELI	NR	UNDER PREPARATION	PROVIDING	CELEBRATING
26	DAMAN & DIU	NR	NR	NR	NR
27	LAKSHADWEEP	UNDER PROCESS	SUPPLIED	NOT PROVIDED	CELEBRATING
28	ARUNACHAL PRADESH	NR	NR	NR	NR
28	ASSAM	UNDER PILOTING	UNDER PREPARATION	UNDER PROCESS	NR
30	MANIPUR	UNDER PRINTING	UNDER PRINTING	UNDER PROCESS	CELEBRATING
31	MEGHALAYA	ADOPTED	SUPPLIED	PROVIDING	CELEBRATING
32	MIZORAM	UNDER PRINTING	UNDER PRINTING	PROVIDING	CELEBRATING
33	NAGALAND	NR	NR	NR	NR
34	SIKKIM	UNDER PRINTING	UNDER PREPARATION	PROVIDING	CELEBRATING
35	TRIPURA	ADOPTED	UNDER PREPARATION	PROVIDING	CELEBRATING
36	TELANGANA	ADOPTED	INITATED	UNDER PROCESS	NR

N.R = Not reported